

12.00 NOON

Restructuring Package for the company in July, 1999. In terms of the package certain austerity measures were also adopted. One of such austerity measure was to freeze Dearness Allowance till such time the company achieves cash profit. The Dearness Allowance has been frozen at 22%.

The Employees Pension Scheme, 1995 is being implemented by the company. Applications received from eligible employees are being processed by the company and forwarded to the Regional Provident Fund Commissioner, Kolkata, for settlement of pension claims.

[MR. DEPUTY CHAIRMAN in the Chair]

PAPERS LAID ON THE TABLE**Report (2005-06) and Accounts (2004-05) of the ICAR New Delhi and related papers**

THE MINISTER OF AGRICULTURE, AND THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION. (SHRI SHARAD PAWAR): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) Annual Report of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2005-2006.
- (ii) (a) Annual Accounts of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2004-2005 and Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4735/06]

MoU (2006-2007) between the Government of India and the NSIC

The Minister of Small Scale Industries and the Minister of Agra and Rural Industries. (SHRI MAHAVIR PRASAD): Sir, I lay on the Table:—

A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Small Scale Industries) and

[11 August, 2006]

RAJYA SABHA

the National Small Scale Industries Corporation Limited (NSIC) the year 2006-2007. [Placed in Library. See No. LT.4601/06]

- I. Report and Accounts (2004-2005) of the ICMR, New Delhi and related papers.
- II. Report and Accounts (2004-2005) of AIDS Prevention and Control project, Voluntary Health Services in Chennai and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- I. (a) Annual Report of the Indian Council of Medical Research, New Delhi, for the year 2004-2005.
(b) Annual Accounts of the Indian Council of Medical Research, New Delhi, for the year 2004-2005, and the Audit Report thereon.
(c) Review by Government on the working of the above Council.
(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 4838/06]
- II. (a) Annual Report of the AIDS Prevention and Control Project, Voluntary Health Services, Chennai, for the year 2004-2005.
(b) Annual Accounts of the AIDS Prevention and Control Project, Voluntary Health Services, Chennai for the year 2004-2005, and the Audit Report thereon.
(c) Review by Government on the working of the above Project.
(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 4836/06]
- I. Notifications of the Ministry of Consumer Affairs Food and Public Distribution.
- II. Report and Accounts (2004-05) of the Goa Meat Complex Limited, Panjim, Goa.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION. (SHRI TASLIMUDDIN): Sir, I lay on the Table:—

- I. (i) A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification G.S.R. 425 (E) dated the 17th July, 2006, publishing the Standards of Weights and Measures (Packaged Commodities) Amendment Rules, 2006 under sub section (4) of section 83 of the Standards of Weights and Measures Act, 1976. [Placed in Library. See No.L.T. 4598/06]
- (ii) A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification G.S.R. 526 (E) dated the 12th July 2006, banning the sale of drug Oseltamivir Phosphate in open market under sub section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No.L.T. 4742/06]
- (iii) A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification G.S.R. 445 (E), dated the 26th July, 2006 publishing the Bureau of Indian Standards (Appointment Terms and Conditions of Service of Director General) Amendment Rules, 2006, under section 39 of the Bureau of India Standards Act, 1986. [Placed in Library. See No.L.T. 4741/06]
- II (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
- (a) Thirty-fourth Annual Report and Accounts of the Goa Meat Complex Limited, Panjim, Goa, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4743/06]